

Shri N. Sreekantan Nair: Are the Government aware that the Chief Minister of Travancore-Cochin State, is actively co-operating with and encouraging this organisation?

Shri Datar: We have no information to that effect.

Shri Punnoose: May I know whether the Government of India or the Prime Minister has received any communication from the hon. Member Kumari Annie Mascarene with regard to this subject, and that this anti-communist league has been financed by foreign interests in this country?

Shri Datar: The Home Ministry is not aware of any such thing.

Shrimati Renu Chakravarty: May we know whether the Government are aware that certain postal authorities are allowing stamps written to the order of 'Beware of the Communists', etc.? Is it the Government's policy also to allow such propaganda?

Shri Datar: It is not Government's policy to encourage any such thing.

Shri P. T. Chacko: Are the Government aware that this League is led by leftists who are now quarrelling with the Communist Party?

Mr. Deputy-Speaker: Order, order. Hon. Members are all giving information, and not seeking information.

FLOOD-STRICKEN PEOPLE OF MANIPUR

*408. **Shri L. J. Singh:** Will the Minister of States be pleased to refer to the reply to the first supplementary question raised on starred question No. 376 on the 17th November, 1952 and state what relief Government propose to give to the flood-stricken people of Manipur?

The Minister of Home Affairs and States (Dr. Katju): The following relief measures have been adopted:—

- (i) Foodstuffs worth Rs. 7,943/- were distributed free to the flood-stricken people, in the shape of maize, atta, salt, etc. Maize was distributed as rice was not available locally and import was not possible due to landslides blocking the Dimapur-Imphal Road. 5,976 maunds of rice imported from Assam were sold to the public at the subsidised rate of Rs. 15/- per maund before and after the floods.

- (ii) A sum of Rs. 10,000/- recently donated by the Indian Red Cross Society is proposed to be distributed in the form of cash doles.

- (iii) Repairs to the river bunds which are maintained by the villagers and which are damaged during the floods have been undertaken by Government involving an expenditure of Rs. 70,000/-.

The situation is now reported to be normal and no further relief measures are considered necessary. Remission of land revenue will be granted in deserving cases.

Shri L. J. Singh: May I know whether any repair works have been done in the flood-affected areas on the banks of the Manipur rivers?

Dr. Katju: I require notice.

Shrimati Kamalendu Mati Shah: Is it a fact that the district of Tehri-Garhwal suffers from periodic floods that wash away the agricultural land, and if so what measures are being taken in this line? If not, why not?

Dr. Katju: The hon. the lady Member is aware that Manipur and Tehri-Garhwal are far away from each other, and so I am unable to answer that question.

Shrimati Kamalendu Mati Shah: I thought I could get the answer to that also.

STANDARD OF EDUCATION

*409. **Shri Viswanatha Reddy:** (a) Will the Minister of Education be pleased to state whether the Inter-University Board has sent any recommendations with regard to increasing the standard of education in Indian Universities?

(b) If so, what are the main features of these recommendations?

(c) What action is proposed to be taken on these recommendations?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) Yes, Sir.

(b) The Inter-University Board has expressed the opinion that unless the financial resources of the Universities are improved by increased Government grants for various purposes no improvement in standards can be expected. The Board has also emphasised the need for the establishment of a University Grants Commission for this purpose.